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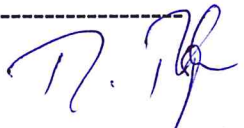

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/2016
NAME OF THE PETITIONER(S) : K. M. Veluthas & another
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R- RAJESH	Counsel for Petitioners	
2.	A- CHARLES DARWIN.	Counsel for 2nd Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent filed a memo stating that he has applied for certified copies of documents from the Registry and he has not received it yet. In the circumstances he is unable to submit his arguments for which he prayed time. Time extended at request finally for hearing submissions by both the sides. Put up on 17.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)